

**Central Administrative Tribunal  
Principal Bench**

**OA No.363/2018  
MA No.2097/2018**

New Delhi, this the 11<sup>th</sup> day of May, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member**

Shri Amit Kumar Gupta,  
Aged about 43 years,  
AE (QA), DGQA/SDCC,  
Room No.2E, 'G' Block,  
New Delhi  
R/o H.No.82C, CPWD Colony,  
Vasant Vihar, New Delhi-110057.

(In person)

...Applicant

**Versus**

1. Government of India,  
Through the Secretary,  
Ministry of Defence,  
South Block, New Delhi.
2. Directorate General Quality Assurance (L) (MOD),  
Room No.308, 'D' Block,  
Sena Bhawan, New Delhi.
3. Additional Directorate General Quality Assurance (L) (MOD)  
Room No.35, 'G' Block,  
Sena Bhawan, New Delhi.

...Respondents

(By Advocate : Shri Ranjan Tyagi )

**ORDER (ORAL)**

**Mr. V. Ajay Kumar, Member (J) :-**

Heard the applicant who appears in person.

**MA No.2097/2018 in OA No.363/2018**

2. The MA No.2097/2018 has been filed in OA No.363/2018 seeking withdrawal of the main OA. In the circumstances, the MA is allowed,

**OA No.363/2018**

3. In view of the aforesaid order passed in MA No.2097/2018 the main OA itself is dismissed as withdrawn.

4. Order **Dasti**.

( Nita Chowdhury )  
Member (A)

( V. Ajay Kumar )  
Member (J)

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